

An Hon. Member: What is the harm?

Shri Hem Barua: No harm.

The Minister of Rehabilitation (Shri Mehr Chand Khanna): I think I may better clarify the position. Every Ministry, in its normal functioning, gets brochures printed, published and distributed. Distribution is done by the Ministry concerned. Printing is done by the Ministry of Information and Broadcasting. At the beginning of each year, budget provision is made. I am talking from memory. I think the budget provision for my Ministry for visual publicity for 1961-62 is Rs. 80,000. I am talking from memory; I can correct the figure. We placed orders for many brochures on important subjects. *New Life for Displaced Millions*—circulated to Members of Parliament, *Compensation scheme*—circulated to Members of Parliament; *Housing the Homeless*—circulated to Members of Parliament. Why are Members getting fidgety? Displaced persons in Delhi.....

Mr. Speaker: This is in answer to the question.

Shri Mehr Chand Khanna: Faridabad Township. Not only that. Every year, pamphlets have been published. We prepare the material. We send it on to the Ministry. Proof reading is done. I think this process nearly takes six months. One thing more, I might add. If the pamphlet, *Displaced Persons in Delhi* has been published and circulated, I think it should be to the advantage of the sitting Member. Here is what the Ministry has done for the people in Delhi and the whole of India. He could have easily refuted it. I helped him. There is nothing wrong about publication of the pamphlet. Here are figures and the work done by this Ministry. If people go and make propaganda and start saying things which are wrong, I wish they had contradicted it. What is wrong about it? Nothing wrong about it. We have done it and we will do it again.

Shri Hem Barua: We are left in darkness. (*Interruptions*).

Mr. Speaker: Order, order.

Shri Hem Barua: One question, Sir.

Mr. Speaker: I am not going to allow.

Shri Bal Raj Madhok: One question, Sir.

Mr. Speaker: I am not going to allow this kind of disturbance. On every matter, if publicity is given, a question is put, why it was done. If it is not done, it is asked, why it was not done.

Shri Bal Raj Madhok: One question.

Mr. Speaker: I do not know if by this means any hon. Member would reinstate himself if he has been defeated.

Shri Bal Raj Madhok: It is the legitimate right of a Member to ask supplementary questions.

Mr. Speaker: I am not going to allow.

Shri Braj Raj Singh: May I ask some other supplementary question?

Mr. Speaker: No, no. I have allowed a sufficient number of questions.

Shri Bal Raj Madhok: One question, Sir.

Mr. Speaker: No, no.

Shri Bal Raj Madhok: We are sorry for this attitude.

Mr. Speaker: Very good. Shri D. C. Sharma.

Purchase of U.N. Bonds

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*61. { Shri D. C. Sharma;
Shrimati Ha Palchoudhuri:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Government of India have decided to purchase bonds which have been

floats by the United Nations to tide over its financial crisis;

(b) if so, for what value; and

(c) the manner in which payment will be made?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir.

(b) and (c). Government of India have agreed to subscribe to the bonds upto an amount of two million dollars. This amount will not be paid in cash. It will be adjusted against our claims for reimbursement on account of the expenditure met by us towards peace keeping operation in Gaza and the Congo.

Shri D. C. Sharma rose—

Mr. Speaker: Shri D. C. Sharma.

Shri Bal Raj Madhok: On a point of order, Sir,.....

Mr. Speaker: There is no point of order. Against Shri D. C. Sharma standing?

Shri D. C. Sharma: Is there a point of order about me?

Mr. Speaker: I thought all the heat of the elections has died down.

Shri Hem Barua: Members are sorry about the remark, if he is defeated, he cannot rehabilitate himself.

Mr. Speaker: I never meant any offence against any hon. Member. I would have liked both of them to have come here. Both of them might have succeeded if possible.

Shri Tyagi: At the cost of my Minister? That would be very unfair.

Shri Bal Raj Madhok: A Member has the right to ask questions.

Mr. Speaker: Let us proceed with the other question I have called.

Shri D. C. Sharma: May I know what was the total value of the bonds that were issued by the U.N.? May I know what percentage of the bonds

was subscribed by our country? Is it in conformity with....

Shrimati Lakshmi Menon. One question at a time.

Mr. Speaker: He is a Professor.

Shri D. C. Sharma: What was the total value of the bonds issued by the U.N.?

Shrimati Lakshmi Menon: Two hundred million dollars.

Shri D. C. Sharma: What was the percentage that was purchased by us and was it in conformity with the allocation that we make to the U.N.?

Shrimati Lakshmi Menon: We arranged to buy 2 million dollars worth of bonds. It is very much less than what we would have if it is in proportion to the contribution to the U.N.

Shri D. C. Sharma: Against what item of expenditure these bonds will be purchased?

Shrimati Lakshmi Menon: Against the amounts that are reimbursed to us for expenditure met by us towards peace keeping operations in Gaza and the Congo.

Shri Shree Narayan Das: What was the total allocation to India? May I know whether India has been able to purchase the whole quota and if not whether the Government of India will purchase in future?

Shrimati Lakshmi Menon: There is no quota allotted. It is a temporary arrangement. Not all the countries are subscribing to it either. A situation was created by the fact that the socialist countries expressed the view that it is not part of the work of the United Nations and it should be left entirely to the Security Council and therefore they have not contributed to it anything. Therefore there was this deficit which had to be met by voluntary contributions by the members.